



सत्यमेव जयते

***The Gauhati High Court, At Guwahati***

[ HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH ]

***Cause List***





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**NOTICE**



IT IS FOR INFORMATION OF ALL CONCERNED THAT THE HEARING MATTERS OF THE FOLLOWING BENCHES WILL BE TAKEN UP BY THE HON'BLE JUDGES SHOWN AGAINST EACH BENCH FOR THE PERIOD INDICATED BELOW.

	<b>BENCH</b>	<b>NAME OF THE HON'BLE JUDGES</b>	<b>PERIOD</b>
	<b>[ DIVISION BENCH-I ] [ COURT NO. 1 ]</b>  <u><i>This Bench will take up matters pertaining to:</i></u> <ol style="list-style-type: none"><li><i>Writ Appeals other than Foreigner matters and matters pertaining to Board of Revenue.</i></li><li><i>All Contempt Matters.</i></li><li><i>SARFAESI Act matters.</i></li><li><i>Income Tax Appeal.</i></li><li><i>Appeals under Companies Act.</i></li><li><i>PIL and taken up matters.</i></li><li><i>Writ Petitions against Order Of CAT.</i></li><li><i>Writ Appeal pertaining to service matters of Central Government Employees.</i></li></ol> <p><i>Along with any such matters as may be specifically directed to be listed.</i></p>	<b>HON'BLE THE CHIEF JUSTICE AND HON'BLE MR. JUSTICE KAUSHIK GOSWAMI</b>	<b>FROM 02-12-2024 TO 06-12-2024</b>
	<b>[ CIVIL BENCH-II ] [ COURT NO. 2 ]</b>  <u><i>This Bench will take up matters pertaining to:</i></u> <ol style="list-style-type: none"><li><i>Writ Petition (Civil) relating to service of Teacher of Provincialised Schools.</i></li><li><i>Writ Petition (Civil) relating to Academic Matters.</i></li><li><i>Writ Petition (Civil) relating to Academics Institutions.</i></li></ol>	<b>HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR</b>	<b>-DO-</b>
	<b>[ CRIMINAL BENCH ] [ COURT NO. 3 ]</b>  <u><i>This Bench will take up matters pertaining to:</i></u> <ol style="list-style-type: none"><li><i>Bail matters pertaining to Special Acts.</i></li><li><i>Bail matters (where punishment is less than or equal to 7 years).</i></li><li><i>W.P.(Crl.) Matters pertaining to Special Acts and where punishment is less than or equal to 7 years(Other than Habeas Corpus matters).</i></li></ol>	<b>HON'BLE MR. JUSTICE MANASH RANJAN PATHAK</b>	<b>-DO-</b>

	<p><b>[ CIVIL BENCH-IV ] [ COURT NO. 4 ]</b></p> <p><u><i>This Bench will take up matters pertaining to:</i></u></p> <ol style="list-style-type: none"> <li>1. <i>Writ Petition (Civil) relating to Settlement by State Government etc. pertaining to Civil Bench-IV.</i></li> <li>2. <i>Residuary Writ Petitions pertaining to Civil Bench-IV.</i></li> <li>3. <i>Writ Petition (Civil) relating to Tax matters pertaining to Civil Bench-IV.</i></li> <li>4. <i>Writ Petition (Civil) under Labour and Industrial Law etc.</i></li> </ol>	<p><b>HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA</b></p>	<p><i>FROM 02-12-2024 TO 06-12-2024</i></p>
	<p><b>[ SPECIAL DIVISION BENCH ] [ COURT NO. 5 ]</b></p> <p><u><i>This Bench will take up matters pertaining to:</i></u></p> <ol style="list-style-type: none"> <li>1. <i>Death Reference Cases.</i></li> <li>2. <i>Criminal Appeal including Hill Appeal.</i></li> <li>3. <i>Criminal Appeal (J).</i></li> <li>4. <i>All Criminal Appeals.</i></li> <li>5. <i>Confirmation of Decree of Divorce and Such Matrimonial Appeals arising out of orders/ Judgments passed by Family Court.</i></li> </ol> <p><i>Along with any such matters as may be specifically directed to be listed.</i></p>	<p><b>HON'BLE MR. JUSTICE SUMAN SHYAM AND HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA</b></p>	<p><i>-DO-</i></p>
	<p><b>[ DIVISION BENCH- II ] [ COURT NO. 6 ]</b></p> <p><u><i>This Bench will take up matters pertaining to:</i></u></p> <ol style="list-style-type: none"> <li>1. <i>Writ Petition(C) relating to Police and Army Actions.</i></li> <li>2. <i>Custodial Death.</i></li> <li>3. <i>Writ Petition (Foreigners Matters).</i></li> <li>4. <i>Writ Petition pertaining to Court martial of defence personnel and armed forces.</i></li> <li>5. <i>Writ Appeal (Foreigners Matters).</i></li> <li>6. <i>Writ Appeal pertaining to matters of Board of Revenue.</i></li> <li>7. <i>Habeas Corpus matters.</i></li> </ol> <p><i>Along with any such matters as may be specifically directed to be listed.</i></p>	<p><b>HON'BLE MR.JUSTICE KALYAN RAI SURANA AND HON'BLE MRS. JUSTICE SUSMITA PHUKAN KHAUND</b></p>	<p><i>-DO-</i></p>
	<p><b>[ CIVIL BENCH-III ] [ COURT NO. 7 ]</b></p> <p><u><i>This Bench will take up matters pertaining to:</i></u></p> <ol style="list-style-type: none"> <li>1. <i>Writ Petition (Civil) relating to State Govt. Employees.</i></li> <li>2. <i>Writ Petition (Civil) relating to Service in Local Bodies, Banks and PSU etc.</i></li> <li>3. <i>Writ Petition (Civil) relating to Service of Defence Personnel and Armed Forces.</i></li> </ol>	<p><b>HON'BLE MR. JUSTICE NELSON SAILO</b></p>	<p><i>-DO-</i></p>

	<p><b>[ CIVIL BENCH-V ] [ COURT NO. 10 ]</b></p> <p><u><i>This Bench will take up matters pertaining to:</i></u></p> <ol style="list-style-type: none"> <li>1. <i>Writ Petition (Civil) relating to Settlement by State Government etc. pertaining to Civil Bench-V.</i></li> <li>2. <i>Writ Petition (Civil) relating to Land Matters.</i></li> <li>3. <i>Residuary Writ Petitions pertaining to Civil Bench-V.</i></li> <li>4. <i>Writ Petition (Civil) relating to Tax matters pertaining to Civil Bench-V.</i></li> </ol>	<p><b>HON'BLE MR. JUSTICE SOUMITRA SAIKIA</b></p>	<p><i>FROM 02-12-2024 TO 06-12-2024</i></p>
	<p><b>[ CRIMINAL BENCH ] [ COURT NO. 11 ]</b></p> <p><u><i>This Bench will take up matters pertaining to:</i></u></p> <ol style="list-style-type: none"> <li>1. <i>Bail Matters (Where punishment is more than 7 years).</i></li> <li>2. <i>Bail Matters (Where punishment is less than or equal to 7 years)(Including motion)</i></li> <li>3. <i>W.P.(Crl.) Matters where punishment is more than 7 years (Other than Habeas Corpus matters).</i></li> <li>4. <i>Criminal Appeal (From the year 2020 onwards).</i></li> <li>5. <i>Criminal Appeal (Jail) (From the year 2020 onwards).</i></li> <li>6. <i>Criminal Petition (From the year 2020 onwards).</i></li> <li>7. <i>Criminal Revision Petition (From the year 2020 onwards).</i></li> <li>8. <i>Tr.Petition (Crl).</i></li> </ol>	<p><b>HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA</b></p>	<p><i>-DO-</i></p>
	<p><b>[ CIVIL BENCH-II AND III] [ COURT NO. 13 ]</b></p> <p><u><i>This Bench will take up matters pertaining to:</i></u></p> <ol style="list-style-type: none"> <li>1. <i>Writ Petition (Civil) relating to service of Teacher of Provincialised Schools.</i></li> <li>2. <i>Writ Petition (Civil) relating to Academic Matters.</i></li> <li>3. <i>Writ Petition (Civil) relating to Academics Institutions.</i></li> <li>4. <i>Writ Petition (Civil) relating to State Govt. Employees.</i></li> <li>5. <i>Writ Petition (Civil) relating to Service in Local Bodies, Banks and PSU etc.</i></li> <li>6. <i>Writ Petition (Civil) relating to Service of Defense Personnel and Armed Forces.</i></li> </ol>	<p><b>HON'BLE MR. JUSTICE KAKHETO SEMA</b></p>	<p><i>-DO-</i></p>

	<p><b>[ CIVIL BENCH-1 ] [ COURT NO. 15 ]</b></p> <p><u><i>This Bench will take up matters pertaining to:</i></u></p> <ol style="list-style-type: none"> <li>1. S.A.O.</li> <li>2. R.F.A.</li> <li>3. R.S.A.</li> <li>4. F.A.O.</li> <li>5. MAC Appeal.</li> <li>6. M.F.A</li> <li>7. Civil Revision Petition.</li> <li>8. Civil Revision Petition (I/O).</li> <li>9. Testamentary Cases.</li> <li>10. Arbitration Appeal.</li> <li>11. Transfer Petition (Civil).</li> <li>12. LA Appeal.</li> <li>13. RERA Appeal.</li> <li>14. Matrimonial Appeal (arising out of order other than Family Courts).</li> </ol>	<p><b>HON'BLE MRS. JUSTICE MALASRI NANDI</b></p>	<p><b>FROM 02-12-2024 TO 06-12-2024</b></p>
	<p><b>[ CRIMINAL BENCH ] [ COURT NO. 17 ]</b></p> <p><u><i>This Bench will take up matters pertaining to:(Including Hearing on all days)</i></u></p> <ol style="list-style-type: none"> <li>1. Criminal Appeal (up to the year 2019)</li> <li>2. Criminal Petition (up to the year 2019)</li> <li>3. Criminal Revision Petition (up to the year 2019)</li> <li>4. Criminal Appeal (J) (up to the year 2019)</li> </ol>	<p><b>HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY</b></p>	<p><b>-DO-</b></p>
	<p><b>[ CRIMINAL BENCH ] [ COURT NO. 19 ]</b></p> <p><u><i>This Bench will take up matters pertaining to:(Including Hearing on all days)</i></u></p> <ol style="list-style-type: none"> <li>1. Criminal Appeal (Including fresh cases).</li> <li>2. Criminal Appeal (J) (Including fresh cases).</li> <li>3. Criminal Petition (Including motion).</li> <li>4. Criminal Revision Petition (Including motion).</li> <li>5. Tr.Petition(Crl.) (Including motion).</li> <li>6. Bail matters pertaining to Special Acts (Including motion).</li> </ol>	<p><b>HON'BLE MRS. JUSTICE MITALI THAKURIA</b></p>	<p><b>-DO-</b></p>

	<p><b>[ CIVIL BENCH- III, IV AND V] [ COURT NO. 20 ]</b></p> <p><u><i>This Bench will take up matters pertaining to:</i></u></p> <ol style="list-style-type: none"> <li>1. <i>Writ Petition (Civil) relating to Settlement by State Government etc. pertaining to Civil Bench-IV (<u>Upto the year 2020</u>)</i></li> <li>2. <i>Residuary Writ Petitions pertaining to Civil Bench-IV.</i></li> <li>3. <i>Writ Petition (Civil) relating to Tax matters pertaining to Civil Bench-IV.</i></li> <li>4. <i>Writ Petition (Civil) under Labour and Industrial Law etc.</i></li> <li>5. <i>Writ Petition (Civil) relating to Settlement by State Government etc. pertaining to Civil Bench-V (<u>Upto the year 2020</u>).</i></li> <li>6. <i>Writ Petition (Civil) relating to Land Matters.</i></li> <li>7. <i>Residuary Writ Petitions pertaining to Civil Bench-V.</i></li> <li>8. <i>Writ Petition (Civil) relating to Tax matters pertaining to Civil Bench-V.</i></li> <li>9. <i>Writ Petition (Civil) relating to State Govt. Employees (Only hearing cases).</i></li> <li>10. <i>Writ Petition (Civil) relating to Service in Local Bodies, Banks and PSU etc (Only hearing cases).</i></li> <li>11. <i>Writ Petition (Civil) relating to Service of Defence Personnel and Armed Forces (Only hearing cases).</i></li> </ol>	<p><b>HON'BLE MR. JUSTICE KARDAK ETE</b></p>	<p><b>FROM 02-12-2024 TO 06-12-2024</b></p>
	<p><b>[ CRIMINAL BENCH AND CIVIL BENCH-1 ] [ COURT NO. 22 ]</b></p> <p><u><i>This Bench will take up matters pertaining to:</i></u></p> <ol style="list-style-type: none"> <li>1. <i>S.A.O.</i></li> <li>2. <i>F.A.O.</i></li> <li>3. <i>MAC Appeal.</i></li> <li>4. <i>Civil Revision Petition.</i></li> <li>5. <i>Civil Revision Petition (I/O).</i></li> <li>6. <i>Transfer Petition (Civil).</i></li> <li>7. <i>RERA Appeal.</i></li> <li>8. <i>Criminal Petition.</i></li> <li>9. <i>Criminal Revision Petition</i></li> </ol>	<p><b>HON'BLE MR. JUSTICE BUDI HABUNG</b></p>	<p><b>-DO-</b></p>